

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 77/(ND)/2008
RT CP No.202/Chd/Hry/2016**

Wg. Cdr. J.K. Sharma and Ors.

...Petitioner

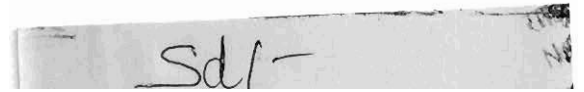
Versus.

Sirhind Club Ltd. & Ors.

...Respondents

Present: None.

The case has been received by transfer from the National Company Law Tribunal, New Delhi as the same falls within the territorial jurisdiction of this Tribunal. List the matter on 08.09.2017. Notice to counsel for both the parties be issued by Speed Post.



(Justice R.P. Nagrath)
Member (Judicial)

July 21, 2017
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